

55.	Sagour	20,00,000
56.	Secunderabad	92,40,000
57.	Shahajhanpur	13,34,027
58.	Shillong	9,72,995
59.	St. Thomas Mount	42,05,000
60.	Subathu	3,66,179
61.	Varanasi	14,22,130
62.	Wellington	53,22,591

Wind Energy Projects in Gujarat

3481. SHRI DILEEPBHAI SANGHANI: Will the PRIME MINISTER be pleased to state:

(a) the number of Wind-energy Projects being operated in Gujarat and capacity of each of the projects, location-wise;

(b) the expenditure incurred by each of the projects;

(c) whether all the plants are working as per their installed capacity; and

(d) if so, the details thereof and if not, the steps taken by the Government to make them fully operational?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) The details of wind energy projects being operated in Gujarat and expenditure incurred on them is given in Statement.

(c) and (d) The performance of all the projects is by and large satisfactory, except for occasional forced outages.

STATEMENT

Details of Wind Power Projects in Gujarat

Sl. No.	Name of Project	Capacity (MW)	Total expenditure (Rs. in Lakhs)
1.	Mandvi District		
	Kutch (Phase I)	1.100 MW	180.00
	(Phase II)	0.500 MW	96.00
2.	Okha District		
	Jamnagar (Phase I)	0.550 MW	87.00
	(Phase II)	0.550 MW	90.00
3.	Okha-Madhi.		

District Jamnagar

(Phase I)	1.800 MW	280.00
(Phase II)	1.500 MW	260.00
4. Lamba District		
Jamnagar	10.000 MW	2400.00
5. Tuna District		
Kutch (Phase I)	0.090 MW	22.00
(Phase II)	0.055 MW	20.00
(Phase III)	0.550 MW	245.00
6. Veraval, District		
Jamnagar (Phase I)	0.040 MW	20.00
(Phase II)	0.055 MW	22.00

Boards for revival of Small Scale Industries

3482. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have empowered the Government of Gujarat and other State Governments to set up boards in their States for the revival of sick small scale industries;

(b) if so, whether the State Governments including the Government of Gujarat have since constituted such boards; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c) Do not arise.

No Industry Districts in Tamil Nadu

3483. SHRI K. THULASIAH VANDAYAR: Will the PRIME MINISTER be pleased to state:

(a) the names of the districts in Tamil Nadu included in the list of no industry districts;

(b) whether the Government propose to set up industrial units in these districts, and

(c) if so, the time by which these units are likely to be set up?